

HARYANA VIDHAN SABHA

II SESSION

BULLETIN NO. 4 **Wednesday, the 10th March, 2010**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 10th March, 2010 from 10.00 A.M. to 12.24 P.M.).

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	06	-	-	25

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: Nil

II. MOTION UNDER RULE 30

The Parliamentary Affairs Minister moved-

That Rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 11th March, 2010.

The motion was put and carried.

III. RAISING OF VARIOUS ISSUES/WALK OUTS

- (i) Shri Ram Pal Majra, a member of the Indian National Lok Dal and other members of his party and Shri Charanjit Singh, a member of Shiromani Akali Dal, present in the House, staged a walk out as a protest against not allowing them to speak on the matters of regarding conversion of the Non Official Day into Official Day, Budget leakage, presidential reference in Supreme Court with regard to S.Y.L. Canal and delay in construction of Lakhwar, Kishau and Renuka dams.
- (ii) Shri Anil Vij, a member of Bhartiya Janata Party and other members of his party present in the House, staged a walk out as a protest against not allowing them to speak on the issue of lathi Charge on Bhartiya Janata Party workers at Chandigarh on 28th February, 2010.

IV. PRESENTATION OF BUDGET ESTIMATES FOR THE YEAR 2010-2011.

The Finance Minister presented the Budget Estimates for the year 2010-2011.

The Sabha then adjourned till 10.00 A.M. on Thursday, the 11th March, 2010.

CHANDIGARH
DATED 10TH March, 2010

SUMIT KUMAR
SECRETARY.